

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/6495/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 7th December, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/6821/2021, dtd. 07.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2021 & 14.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 11.12.2021, after Lok Adalat, till the morning of 15.12.2021, before Court hours.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/6496/1 dated 7.12.2021

Copy to.

1/ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda